

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 349 OF 2005

LACHHMAN SINGH

A ppellant (s)

VERSUS

STATE OF HARYANA

Re spondent(s)

(With appln(s) for permission to file addl. documents and office report )

WITH

CRL.APPEAL NO. 350 of 2005(With office report)

CRL.APPEAL NO. 351 of 2005(With office report)

Date: 17/05/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

(VACATION BENCH)

For Appellant(s)

Mr. Gautam Narayan, Adv.

Mr. Nikhil Nayyar, Adv.

For Respondent(s)

Mr. Rajeev Gaur 'Naseem', Adv.

Mr.T.V.George, Adv.

UPON being mentioned by counsel the Court made the following

O R D E R

Not to be taken up this week.

(Anand Singh)

(Ajay Kr. Jain)

Court Master

